

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
CP(C)/180/00083/2017
in
ORIGINAL APPLICATION NO. 1032/2011

Thursday, this the 29th day of November, 2018

CORAM

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

1. P.Thanka Sundaran, aged 61 years
S/o.Ponnu Nadar
(Retired Track Mainainer/Gate Keeper/
Office of the Sr.Section Engineer/
Permanent Way/Southern Railway/
Trivandrum Central, Trivandrum- 695 014
Residing at:Villari Vilai, Keezhkulam P.O
Vilavancode Taluk, Kanyakumari District
Pin – 629 193
2. J.Christhu Das, aged 61 years
S/o.Joseph
(Retired Track Mainainer/Gate Keeper/
Office of the Sr.Section Engineer/
Permanent Way/Southern Railway/
Trivandrum Central, Trivandrum- 695 014
Residing at: Irukka Vilai, Maruthur Kurichi P.O
Vilavancode Taluk, Kanyakumari District
Pin : 629 158

Petitioners

[By Advocate Mr.T.C.Govindaswamy]

V.

Sri.Siddharth K.Raj
Senior Divisional Personnel Officer
Southern Railway, Trivandrum Division
Trivandrum - 14

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Respondent

(By Advocate Mrs.Sumathi Dandapani,Sr. with Mrs.K.Girija)

This application having been finally heard on 29.11.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

It is seen from the affidavit filed by the respondent that Pension Payment Orders (PPO) have been issued and it is up to the respondent to ensure that the amount is disbursed in time. We do not see any reason to keep this CP(c) pending. CP(C) is closed and the notices shall stand discharged. However, the petitioners in the CP(c) will be at liberty to approach this Tribunal again in case of any further default on the part of the respondent.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P1 - A true copy of the Order dated 3rd July 2012 in O.A No.1032/2011 rendered by this Tribunal.

Annexure P2 - A true copy of the judgment of the Hon'ble High Court of Kerala in OP(CAT) No.110 of 2015 and connected cases dated 21st Dec. 2016.

CP Annexure R1 - True copy of the acknowledgment dated 15.11.2017 issued by the Registry of the Hon'ble Supreme Court

CP Annexure R2 - True copy of the Case Status, downloaded from the official website of the Hon'ble Supreme Court.

Annexure M.A1 - True copy of the case status of SLP bearing Dy.No.4822/2018 downloaded from the Supreme Court Website

CP Annexure R3 - True copy of the memorandum No.V/P.407/I/Engg./Court cases dated 20.3.2018

CP Annexure R4 - True copy of the Cash Receipt issued in favour of the 1st petitioner.

CP Annexure R5(1) True copy of the New Pension Payment Order No.20187060400271 dated 5.10.2018 issued in f/o Shri.P.Thanka Sundaram (1st petitioner)

CP Annexure R5(2) True copy of the New Pension Payment Order No.20187060400235 dated 9.10.2018 issued in f/o Shri.Christudhas.J (2nd petitioner)

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